

At Santa Cruz Airport, Bombay, a scheme costing Rs 4 crores has been sanctioned for the extension of runway to 10,500 ft. initially and to 12,000 ft. later on, if necessary. The high cost of the scheme is due to the reasons that it includes the cost of acquisition of additional land to enable the runway being extended to 12,000 ft. in future, if necessary, and also the cost of cutting the tops of four hills located to the east of the airport to bring them down to a safe height.

At Delhi, a scheme costing Rs. 1.5 crores for the construction of a new runway, 10,500 ft long at Palam Airport, has been sanctioned to facilitate the operation of jet transport aircraft. The work is expected to be completed before the end of 1960 and in the meantime, the existing instrument runway is undergoing special repairs to enable it to handle all the traffic coming to Palam before the new runway is completed.

At Calcutta, a scheme costing Rs 3.23 crores has been sanctioned for the extension of runway and construction of a new terminal building at Dum Dum Airport. The runway at Dum Dum is being extended to 8,500 ft initially and it will be further extended to 10,500 ft later on, if necessary.

Government are keeping a close watch on the execution of the works at all the three airports so that the construction works may proceed according to schedule.

12.04 hrs.

DELHI LAND REFORMS (AMENDMENT) BILL*

The Minister of Home Affairs (Pandit G. B. Pant): I beg to move for leave to introduce a Bill further to amend the Delhi Land Reforms Act, 1954.

Mr. Speaker: The question is:

- "That leave be granted to introduce a Bill further to amend the Delhi Land Reforms Act, 1954".

The motion was adopted.

Pandit G. B. Pant: I introduce the Bill

DELHI PANCHAYAT RAJ (AMENDMENT) BILL*

The Minister of Home Affairs (Pandit G. B. Pant): I beg to move for leave to introduce a Bill further to amend the Delhi Panchayat Raj Act, 1954

Mr. Speaker: The question is

- "That leave be granted to introduce a Bill further to amend the Delhi Panchayat Raj Act, 1954"

The motion was adopted.

Pandit G. B. Pant: I introduce the Bill

12.05 hrs.

COMMITTEE OF PRIVILEGES
SIXTH REPORT

Sardar Hukam Singh (Bhatinda): I beg to move

- "That this House agrees with the Sixth Report of the Committee of Privileges laid on the Table on the 12th December, 1958"

Mr. Speaker: Motion moved.

- "That this House agrees with the Sixth Report of the Committee of Privileges laid on the Table on the 12th December, 1958"

Sardar Hukam Singh: Some information may be required about this report. Earlier, this House adopted the 3rd report of the Committee of Privileges. Shri Valvi, an hon Member of this House, was required to be

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